



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,11th September 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 1 i.e. ORIGINAL COURT NO. 1.**

**THIS BENCH WILL SIT AT 10:30 A.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**MOTION**

1	PIL/52/2020	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> UNION OF INDIA	MS. N MODI SWATI. B. BARUAH (TG) MR I AHMED	ASSTT.S.G.I.
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**ADMISSION**

2	WA/84/2020	SARANIA KACHARI DEVELOPMENT COUNCIL AND ANR <b>Versus</b> STATE OF ASSAM AND 2 ORS	MR S S DEY MR. M NATH MR. D P BORAH MR. D J KAPIL	GA, ASSAM
3	WA/87/2020	MUSST ANWARA BEGUM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. K MIRA	GA, ASSAM
4	WA/91/2020	SHIPRA RANI DAS CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. K MIRA	GA, ASSAM
5	WA/92/2020	MD. ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. N CHOUDHURY MR. S BISWAS	SC, CO OP
6	WA/93/2020	SHYAMALI ROY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K P PATHAK MR. H I CHOUDHURY	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 3 i.e. ORIGINAL COURT NO. 3.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 17 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1674/2020 FIXED	ABDUL HAMID <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
<b><u>MOTION</u></b>				
2	AB/2083/2020 FIXED	PANKAJ PAUL <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	PP, ASSAM
3	AB/2185/2020 FIXED	SANKAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. J K CHUTIA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
4	Bail Appln./1479/2020 FIXED	TINKU SINGH <b>Versus</b> THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA	PP, ASSAM
5	Bail Appln./1612/2020 (PDF COPY), FIXED	AMINA BIBI @ ASIYA KHATOON <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
6	Bail Appln./1735/2020 (PDF COPY), FIXED	SMTI. JUJANA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
7	Bail Appln./1760/2020 (PDF COPY), FIXED	MD. RUSTAM @ MD. RUSTOM <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
8	AB/2025/2020 FIXED	AFTAB ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
9	AB/2052/2020 FIXED	RAKIB HUSSAIN @ RAKIB HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. K M HASSAN	PP, ASSAM
10	AB/2088/2020 (PDF COPY), FIXED	MD. FARUK AHMED @ FARUK HUSSAIN @ JUNMONI <b>Versus</b> THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM

11	AB/2150/2020 FIXED	AMBIA AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD MR A U AHMED	PP, ASSAM
	<b>WITH</b>			
12	AB/2093/2020	ABDUS SALAM <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD MR A U AHMED	PP, ASSAM
13	AB/2152/2020 FIXED	YOGENDRA CHAUHAN <b>Versus</b> THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
14	AB/2155/2020 (PDF COPY), FIXED	KANAK SWARGIARY <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY	MR. M ISLAM PP, ASSAM MR. A H MONDAL
15	AB/2184/2020 FIXED	MOON AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	PP, ASSAM
	<b>WITH</b>			
16	AB/2180/2020	MOON AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	PP, ASSAM
17	AB/2189/2020 FIXED	ABDUL MALEK <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 4**

**[DIVISION BENCH - II**

**THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 4 i.e. ORIGINAL COURT NO. 8.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 15 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/5840/2019	NIMAI DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS M D MEDHI MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/8586/2019	ROHIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR N AHMED MR A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/1994/2020 WITH LCR	JARFUL KHATUN @ JHARFULI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/2095/2020	MAMTAZ BEGUM <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/2244/2020	JAHANARA BEGUM @ JAHANARA BEGUM LASKAR <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/2377/2020	MD. ABDUL SALAM@ MOHAMMAD SALAM <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/2379/2020	AMITA BALA SARKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M DASGUPTA MD S ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/2445/2020	SAMIDA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/2472/2020	MADAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS R BISWAS MR. I AHMED MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/2510/2020	GITA DAS @ GITA PAUL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS A BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/2527/2020 WITH LCR	SRI JITENDRA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. P C DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/2619/2020 FIXED	BEHULA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/3187/2020 FIXED	RAHIMA BEGAM @ RAHIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR J U AHMED MR S R NAWAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

**ORDERS**

14	I.A.(Civil)/1106/2020 WITH LCR <b>in</b> WP(C)/7234/2019	USMAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> WP(C)/7234/2019	USMAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	I.A.(Civil)/1383/2020 FIXED <b>in</b> WP(C)/1499/2020	SABURAN KHATUN @ SABURAN BEWA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MS L RAHMAN	SC, NRC MR D BARUAH MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> WP(C)/1499/2020	SABURAN KHATUN @ SABURAN BEWA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MS L RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 5 i.e. ORIGINAL COURT NO. 6.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15  
IN THE MORNING SESSION AND ITEM NOS. 16  
TO 27 IN THE AFTERNOON SESSION.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 WP(C)/2255/2020	MONUJ GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	SC, HIGHER EDU MR. P N GOSWAMI MR. K GOGOI SC, AAU
2 WP(C)/2262/2020	PARVEEN KHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	SC, HIGHER EDU SC, AAU
3 WP(C)/3116/2020 FIXED	BISWAJIT KONWAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR J PAYENG MS. K D SARMAH	MR. K K PARASAR ASSTT.S.G.I. SC, OIL
4 WP(C)/3119/2020 FIXED	BIPUL DAS AND 8 ORS. <b>Versus</b> THE GOVT. OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
5 WP(C)/3127/2020 FIXED	SAFIAR RAHMAN PRADHANI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR H DAS	SC, APDCL
6 WP(C)/3137/2020 FIXED	PREMO KHAKOLARY @ KHAKLARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M DUTTA MR. A BHATTACHARYYA MR U ROY	GA, ASSAM SC, APDCL
7 WP(C)/3231/2020	ECI-NAYAK (JV) <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. M SAHEWALLA	SC, RAILWAY
8 WP(C)/3233/2020	BAILA KHATUN @ BAJALA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MD H R AHMED MD H R AHMED	GA, ASSAM SC, APDCL
9 WP(C)/3234/2020	JALAL UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HIGHER EDU
10 WP(C)/3235/2020 FIXED	MISMA BEGUM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M AHMED MD I H LASKAR	SC, PNRD GA, ASSAM SC, ASEC
11 WP(C)/3241/2020	ARUN RAJ PILLAI <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR S SANCHETI	ASSTT.S.G.I.

12	WP(C)/3243/2020	BHABENDRA NATH SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, AG SC, AAU SC, FINANCE
13	WP(C)/3244/2020	DIGANTA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, SEC. EDU. GA, ASSAM SC, AG SC, FOREST
14	WP(C)/3250/2020	CHUNINDRA NATH ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MS R P BARUAH	SC, ELEM. EDU
15	WP(C)/3251/2020	PRASEN CH. MONDAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M H RAJBARBHUIYAN MS. S RASUL	GA, ASSAM
16	WP(C)/3252/2020	JAHNABI BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, ELEM. EDU
17	WP(C)/3256/2020	MANOJ KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R MAJUMDAR	GA, ASSAM MR R DHAR(SC, H & T)
18	WP(C)/3258/2020	SHRI LAKENDRA DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A DASGUPTA MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD
19	WP(C)/3260/2020	BADRUL JAMAL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM
20	WP(C)/3261/2020	NAYJAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MD H R AHMED	GA, ASSAM SC, APDCL
21	WP(C)/3262/2020	MWIKHWM OWARY <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR B D DAS MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	MR H GUPTA ASSTT.S.G.I.
22	WP(C)/3263/2020	PRUMUD BORO AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, ELEM. EDU
23	WP(C)/3264/2020	NO.055131006 BIJAY BASUMATARY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER	ASSTT.S.G.I.
24	WP(C)/3273/2020	HABIBUR RAHMAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	G UDDIN MR. N I KHAN MS. P A TALUKDAR	SC, PNRD GA, ASSAM
25	WP(C)/3495/2020	DIGANTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P HAZARIKA MR. H S BORAH	SC, CO OP
26	WP(C)/3499/2020	ABUL KALAM AZAD AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	SC, ELEM. EDU SC, ELEM. EDU
<b>OTHER MATTERS</b>				
27	WP(C)/2622/2020 (ADMISSION), FIXED	RATNA SUKLABAIKYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M S MAZUMDER	SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020





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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 7**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 6 i.e. ORIGINAL COURT NO. 7.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15  
IN THE MORNING SESSION AND ITEM NOS. 16  
TO 27 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1606/2020 FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
2	Bail Appln./1633/2020 FIXED	RAFIK UDDIN AHMED <b>Versus</b> UNION OF INDIA	MR Z ALAM MR U SARMA MR P BARGOHAIN	SC, NCB
3	Bail Appln./1746/2020	ABU TAHIR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
4	Bail Appln./1747/2020	NIRMAL KR SAH <b>Versus</b> THE UNION OF INDIA	MR. S CHAMARIA MR. S K AGARWAL	SC, NCB
5	Bail Appln./1751/2020	ALI HUSSAIN <b>Versus</b> STATE OF ASSAM	MRS. B GOGOI MR A SHARMA	PP, ASSAM
<b>MOTION</b>				
6	Crl.Pet./164/2020 FIXED	ABDUL KALAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K DUTTA MR. F E CHOUDHURY	PP, ASSAM
7	Crl.Pet./229/2020 FIXED, WITH LCR 1 FILE (SCANNED)	HELALUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR. M ALI	PP, ASSAM SC, SSA
8	Crl.Pet./231/2020 FIXED	BIMAL SARMA AND 3 ORS. <b>Versus</b> DEBA KUMAR HAZARIKA AND ANR.	MR. D DAS SR. ADV MR. A DHAR MD F FARIDI	MR. A BARUAH MR. A K SHRIVASTAVA
9	Crl.Pet./209/2020	ANIL KUMAR DUBEY AND ANR. <b>Versus</b> DEBA KUMAR HAZARIKA AND ANR.	MR. D DAS SR. ADV MR. A DHAR MD F FARIDI	MR. A BARUAH MR. A K SHRIVASTAVA
10	Crl.Pet./384/2020 FIXED	ANGOMJAMBAM NABAKUMAR SINGH <b>Versus</b> UNION OF INDIA	MS. J PAUL MR. T PRADHAN	SC, NCB
11	AB/2250/2020	MAINA ALI @ MOINA <b>Versus</b> STATE OF ASSAM	MR. M DUTTA MR U ROY	PP, ASSAM

12	AB/2254/2020	BINOD CHAUHAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R BORA MR. T R DEURI	PP, ASSAM
13	AB/2257/2020	DWIPEN DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R J DAS	PP, ASSAM
14	AB/2266/2020	MD. SABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N DHAR MR. T U LASKAR MS. U BARUAH	PP, ASSAM
15	AB/2275/2020	ASHWIN DOSHI <b>Versus</b> THE STATE OF ASSAM	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. P K PODDAR	PP, ASSAM

**BAIL HEARING (BA)**

16	Bail Appln./1064/2020 (PHOTO COPY OF CD) FIXED	SHYAM KUMAR MAHATO <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR D GOGOI	PP, ASSAM
17	Bail Appln./1329/2020 FIXED	KULAJIT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQUE MR. S CHUTIA	PP, ASSAM
18	Bail Appln./1517/2020 FIXED	NABIN KUMAR JHA <b>Versus</b> THE STATE OF ASSAM	MR R K MOUR MR P DAS	PP, ASSAM

**BAIL HEARING**

19	AB/4336/2019 FIXED	HABIB BADRUZZAMAN KHAN <b>Versus</b> THE STATE OF ASSAM	MR. P N GOSWAMI MS. P SARMA MR. D GOGOI	MR. K SINGHA MR. K M MAHANTA PP, ASSAM
20	AB/154/2020	HABIB BADRUZZAMAN KHAN <b>Versus</b> THE STATE OF ASSAM	MR. I KALITA MR. D GOGOI MR. S NEOGI	MR. K SINGHA MR. K M MAHANTA PP, ASSAM
21	AB/1148/2020 FIXED	ABDUL MOJID @ ABDUL H. AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. P RAHMAN	PP, ASSAM
22	AB/2094/2020 FIXED	KANAK HUZURI <b>Versus</b> THE STATE OF ASSAM	MR I AHMED MD M RAHMAN	MS U DAS PP, ASSAM
23	AB/2159/2020 FIXED	MOZNUR HOQUE CHOUDHURY @ MOZNU HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MS F AHMED MR. S A AHMED	PP, ASSAM
24	AB/2164/2020 FIXED	ABDUR RAHMAN SIDDIKI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI	PP, ASSAM

**OTHER MATTERS**

25	Crl.Pet./416/2020 (ORDER-NO-STEPS), FIXED	MD. HANIMUL HAQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A LAL MR A BRAHMA	PP, ASSAM
26	Crl.Rev.P./420/2018 (ORDERS), FIXED	PAWAN KUMAR SRIVASTAVA <b>Versus</b> GANESH AGARWALA @ LALU AND ANR.	MR. D K BAGCHI	MR H K SARMA (R1) MRS R DEKA (R1) MR. D THAOSEN (R1) PP, ASSAM
27	Crl.A./56/2020 (ORDERS), WITH OFFICE NOTE, FIXED	GOLAP ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/146/2020 <b>in</b> Crl.A./56/2020	GOLAP ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,11th September 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 7 i.e. ORIGINAL COURT NO. 9.]**

**THIS BENCH WILL TAKE UP ITEM NOS. 1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 18 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2938/2020 WITH FAO 3/20(D/O), FIXED	NBCC (INDIA) LTD. AND 3 ORS. <b>Versus</b> M/S. AGNI SHANTI BUILDTECH (P) LTD. AND 2 ORS.	MR T THAKURIA MS. J R THAKUR	MR. K N CHOUDHURY MR. J PATOWARY Mukesh Sharma(R3) MR. D J DAS MS F RAHMAN(R3)
	<b>WITH</b> I.A.(Civil)/1010/2020 <b>in</b> WP(C)/2938/2020	NBCC (INDIA) LTD. AND 3 ORS <b>Versus</b> M/S AGNI SHANTI BUILDTECH (P) LTD	MR. A THAKUR MR T THAKURIA MS. J R THAKUR	MR. K N CHOUDHURY MR. J PATOWARY MS A BEGUM
2	WP(C)/3275/2020	DIPESH MEDHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H BEZBARUA MR. U SARMA MR N SARMA	SC, ELEM. EDU
3	WP(C)/3278/2020	ZENITH SARFORAZ <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MD A ISLAM	GA, ASSAM SC, REVENUE
4	WP(C)/3279/2020	FAIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC. REVENUE
5	WP(C)/3283/2020	SHREYA JAIN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. H. BURAGOHAJIN MR. P JAIN MS A DEVI MS. A AGARWAL	ASSTT.S.G.I. SC, INCOME TAX
6	WP(C)/3285/2020	PREMA KANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM
7	WP(C)/3288/2020	AJIT KUMAR LAHARY AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	GA, ASSAM
8	WP(C)/3290/2020	RAJESH NATH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. A DEY	GA, ASSAM
9	WP(C)/3294/2020	MONIRUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	SC, PNRD GA, ASSAM

10	WP(C)/3297/2020	ANANDA RAM PAYENG <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS M BORUAH MR J PAYENG MR. T DOLEY	SC, HEALTH
11	WP(C)/3364/2020 FIXED	M/S. S.M. CEMENT INDUSTRIES <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
12	WP(C)/3412/2020	EMAMI LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION
13	WP(C)/3464/2020	ASSAM ROOFING LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. P BARUAH	MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA ASSTT.S.G.I.
<b>STAY MATTERS</b>				
14	WP(C)/5156/2019 (ADMISSION)	SANJAY KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR B D DAS MR D C CHAKRAVARTY MR D KALITA	SC, HIGHER EDU MR. L SHARMA MR. R THAKURIA MS. SOMILA SC. WATER RESOURCE DEPTT.
15	WP(C)/2988/2020 (ADMISSION), FIXED	PHATIK CHANDAR ROY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY	MR. B K DAS MR H P GUWALA SC, NF RLY
<b>OTHER MATTERS</b>				
16	WP(C)/890/2017 (ADMISSION), WITH LCR	THE WORKMAN - SMTI. ARCHANA DIHINGIA <b>Versus</b> THE MANAGEMENT OF M/S. UDALGURI TEA ESTATE and ANR.	MS. B CHOWDHURY (LEGAL AID COUNSEL) PETITIONER IN PERSON	MS. M HAZARIKA (R-1) MR. D NATH (ADDL. SR. GA, ASSAM,(R-2)) MS. S KHOUND (R-1)
17	WP(C)/2856/2019 (ADMISSION)	DURGA PRASAD BORAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M KALITA MR. J HATIMURIA MR. A PHUKAN	MR C BARUAH SC, CO OP SC, AG
18	WP(C)/2921/2020 (ADMISSION), FIXED	BINITA BARUA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Friday,11th September 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 10**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL SIT IN VIRTUAL COURT  
NO.8 i.e. ORIGINAL COURT NO. 10.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WA/75/2020	SMTI PALLABI SARMA CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. M P SHARMA MR. R SINGHA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1179/2020 <b>in</b> WA/75/2020	SMTI PALLABI SARMA CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
2	WP(C)/2020/2020	M/S. SHIV STEEL INDUSTRIES <b>Versus</b> PUNJAB NATIONAL BANK AND ANR.	MR J C GAUR MS. M GAUR MS. A JAIN	SC, PNB
<b>ORDERS</b>				
3	I.A.(CrI.)/118/2018 WITH OFFICE NOTE, LCR 5 FILES & P.B. 2 NOS., FIXED <b>in</b> CrI.A./49/2018	HAR SING TERON <b>Versus</b> STATE OF ASSAM AND ANR	MR Z KAMAR MR. T N DAS MS. A GOSWAMI	PP, ASSAM
	<b>WITH</b> CrI.A./49/2018	HAR SING TERON <b>Versus</b> STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR Z KAMAR MR. T N DAS MS.R DEKA MR. R BORA MRS. S ISLAM MS. A GOSWAMI MR.S S GOSWAMI	PP, ASSAM
4	I.A.(CrI.)/861/2019 WITH OFFICE NOTE & LCR 6 FILES <b>in</b> CrI.A./389/2019	SRI CHICHONG RANGHANG @ TICHONG AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM

**WITH**

Crl.A./389/2019

SRI CHICHONG RANGHANG @ TICHONG  
AND 4 ORS**Versus**

THE STATE OF ASSAM AND ANR

MR. B K MAHAJAN  
MD R ALI  
MR. A CHAUDHURY  
MR. P K DAS  
MR N J DAS  
MR. N MAHAJAN

PP, ASSAM

5 I.A.(Crl.)/201/2020  
WITH OFFICE NOTE & LCR 3  
FILES, FIXED  
in Crl.A./89/2020KHAJAL UDDIN  
**Versus**  
THE STATE OF ASSAM AND ANRMD. M H CHOUDHURY  
MRS. L N CHOUDHURY  
MR. V ACHUMI  
MR MONZUR K  
CHOUDHURY  
MR P R SARMA

PP, ASSAM

**WITH**

Crl.A./89/2020

KHAJAL UDDIN  
**Versus**  
THE STATE OF ASSAM AND ANRMD. M H CHOUDHURY  
MRS. L N CHOUDHURY  
MR. V ACHUMI  
MR MONZUR K  
CHOUDHURY  
MR P R SARMA

PP, ASSAM

**HEARING**6 PIL/72/2016  
FIXEDRITA DAS MOZUMDAR  
**Versus**  
THE STATE OF ASSAM and 16 ORS.MS.R D MOZUMDAR  
MR. D MAZUMDAR  
(AMICUS CURIAE)  
MR S S TALUKDAR  
(AMICUS CURIAE)MR. K N CHOUDHURY  
MR.D SAIKIA(R-9)  
GA, ASSAM  
MR. JYOTIRMOY ROY  
MR.P HAZARIKA(R-9)  
MR. J PATOWARY  
MRA BARMANR-9  
MISS. R R KAKATI  
MR. S SARMA  
MR.M.A.ISLAM  
MR.T K MISRA(R-9)  
MR. J ROY (R-18)  
MR. C CHAKRAVARTY  
MR D DAS  
SC, A S T C  
SC, TRANSPORT  
SC, G M D A  
SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Friday,11th September 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO.8 i.e. ORIGINAL COURT NO. 10.**

**THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/2956/2020 FIXED	BAIDYA NATH BISWAS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR H DAS	SC, APDCL
2	WP(C)/3302/2020	EUSOB ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM SC, REVENUE
3	WP(C)/3303/2020	H M NURUZZAMAN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MS. A HUSSAIN MR R ISLAM	SC, PNRD GA, ASSAM
4	WP(C)/3304/2020	SATYAJIT BHUYAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M H RAJBARBHUIYAN	SC, SEC. EDU.
5	WP(C)/3305/2020	FAIRY QUEEN MUSHAHARY AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, BTC
6	WP(C)/3320/2020 FIXED	M/S. DEHING NADI PACHIMANCHAL ANCHALIK MEEN SAMABAY SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H GUPTA MS. R M SARMAH	GA, ASSAM SC. FOR MISSING AUTONOMOUS COUNCIL
<b><u>STAY MATTERS</u></b>				
7	I.A.(Civil)/2950/2019 (STAY-VACATING) in WP(C)/1646/2019 <b>WITH</b> WP(C)/1646/2019	RAMESH KAMAN AND 5 ORS <b>Versus</b> PAYAL OSHAN GOSWAMI AND 9 ORS  PAYAL OSHAN GOSWAMI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. R SARMA MS B DEVI	MR. R SARMA  GA, ASSAM MR. P J SAIKIA (R7-R12) MR. S BORTHAKUR(R7-12) MR. B BURAGOHAIN (R7- R12) MS. P BORAH(R7-12) MR. R GOHAIN (R7-12) SC, REVENUE
<b><u>OTHER MATTERS</u></b>				



8	WP(C)/979/2019 (ADMISSION), FIXED	SEEMA DEVI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. D C BORAH (C.G.C., R1-R5) ASSTT.S.G.I.
9	WP(C)/7978/2019 CAVT. NO.1104/2019 (ADMISSION), FIXED	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. R ALI MR. H A AHMED MR A S SK	MR. B C DAS (R7-R16) SC, PNRD GA, ASSAM MR J H SAIKIA (R7-R16) MR J H SAIKIA (R7-R16) MR. A MOBARAQUE FOR CAVEATOR
10	WP(C)/473/2020 (ADMISSION)	AMARENDRA BHAGAWATI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, EXCISE DEPTT. SC, REVENUE
<b>WITH</b>				
11	WP(C)/263/2020	AMARENDRA BHAGAWATI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	GA, ASSAM SC, EXCISE DEPTT.
12	I.A.(Civil)/3021/2017 (ORDERS), FIXED <b>in</b> WP(C)/3665/2017 <b>WITH</b> WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS <b>Versus</b> CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH
<b>WITH</b>				
	I.A.(Civil)/3652/2019 <b>in</b> WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	C.G.C. MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
<b>WITH</b>				
	I.A.(Civil)/3652/2019 <b>in</b> WP(C)/3665/2017	THE UNION OF INDIA AND 3 ORS <b>Versus</b> CMJ UNIVERSITY AND 3 ORS	C.G.C. MRS. A GAYAN	MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH
13	WP(C)/6273/2019 (ORDERS)	ZIABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B RAHMAN	SC, PNRD MR. A SARMA MR. K KALITA MR E SHITIRI

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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 9 i.e. ORIGINAL COURT NO. 11.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 18 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
1	RSA/56/2020	MUSSTT. SAHIDA BEGUM <b>Versus</b> SRI JOYDEV AGARWALA AND 4 ORS	MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS MR H GOGOI	
	<b>WITH</b> I.A.(Civil)/750/2020 <b>in</b> RSA/56/2020	MUSSTT. SAHIDA BEGUM <b>Versus</b> SRI JOYDEV AGARWALA AND 4 ORS	MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS MR H GOGOI	
2	RSA/61/2020	SRI BINOD BASUMATARY AND 3 ORS <b>Versus</b> SMTI. SUPRIYA CHAKRABARTY AND 8 ORS	MR. P K DAS MS B DAS	
	<b>WITH</b> I.A.(Civil)/842/2020 <b>in</b> RSA/61/2020	SRI BINOD BASUMATARY AND 3 ORS <b>Versus</b> SMTI. SUPRIYA CHAKRABARTY AND 8 ORS	MR. P K DAS MS B DAS	
3	RSA/66/2020	NOZRUL ISLAM AND 11 ORS <b>Versus</b> ABDUL REZZAK AND 7 ORS	MS. R CHOUDHURY MR F U BARBHUIYA MS S DAS	
<b><u>STAY MATTERS</u></b>				
4	CRP(I/O)/115/2016 (ORDERS)	SMTI RADHA YADAV <b>Versus</b> SMTI SITA SARMA	MR. T ISLAM MS.F AHMED MS.I KEITZAR	MR G J SAIKIA MR. K PRASAD MS. R DEKA
5	CRP/411/2016 (ORDERS)	ON THE DEATH OF MUKUL CH. HAZARIKA AND 2 ORS <b>Versus</b> CHANDRADHAR DAS	MR.A IKBAL MR.S ALI	
6	MACApp./311/2017 (ORDERS), WITH LCR	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI ANSUMA BASUMATARY and ANR	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN MS.J TALUKDAR	MR. S DEKA (R1) MS. J BORO (R1)

7	MACApp./393/2017 (ORDERS), WITH LCR  <b>WITH</b> I.A.(Civil)/2623/2017 <b>in</b> MACApp./393/2017	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SRI PADESHWAR GOGOI and 3 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MRS P M DUTTA
8	CRP(I/O)/310/2018 (ORDERS)	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SRI PADESHWAR GOGOI and 3 ORS MD. RAJU @ SAFIQR RAHMAN AND 3 ORS. <b>Versus</b> SAMSUDDIN AHMED AND 5 ORS.	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA  MR. P J SAIKIA MR. A K GUPTA	MR. P P DUTTA (R1) MR. A BORUA (R1)
9	CRP(I/O)/431/2018 (ORDERS)	RAKESH SAINI <b>Versus</b> NEKIB RAHMAN BORBORAH AND ANR.	MR. A K GUPTA MR. R S MISHRA	
10	MACApp./916/2018 (ORDERS), WITH LCR  <b>WITH</b> I.A.(Civil)/3812/2018 <b>in</b> MACApp./916/2018	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI SONGEETA SAIKIA and 5 ORS	MR. R C PAUL MR R KARIM	MR. S K TALUKDAR MR. A KHANIKAR MR. U SARMA (R- 1, 1(a)&1(b)) MR. H BEZBARUA (R- 1, 1(a) &1(b)) MR. D BANIA (R- 1, 1(a) &1(b))
11	CRP/53/2019 (ORDERS)	BIJOY LAL SUKLABAIIDYA AND ANR. <b>Versus</b> SUSHANTA KAR AND 4 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. S BISWAS MS. J KAKOTI MS P CHOUDHURY
12	CRP/123/2019 (ORDERS)	THE AUTHORISED OFFICER, STATE BANK OF INDIA <b>Versus</b> BARNALI BORA BHUYAN AND ANR.	MR. K K NANDI MR. A J GHOSH MS S DEY	
13	MFA/264/2019 (ORDERS), WITH LCR  <b>WITH</b> I.A.(Civil)/3938/2019 <b>in</b> MFA/264/2019	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SRI DILIP DAS AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A GOSWAMI
14	CRP(I/O)/395/2019 (ORDERS)	M/S. GILLANDARS ARBUTHONT AND CO. LTD. AND ANR. <b>Versus</b> REENA TANTI AND ANR	MR. M DAS MR. N CHOUDHURY MR. B D DEKA	
15	CRP(I/O)/421/2019 (ORDERS)	KESARI CHAND GOEL <b>Versus</b> SANTOSH KUMAR AGARWAL AND 6 ORS	MR D MAZUMDER MR. S BISWAS MR. C PRADHAN	
16	MACApp./470/2019 (ORDERS), WITH LCR  <b>WITH</b> I.A.(Civil)/855/2020 <b>in</b> MACApp./470/2019	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SMTI. BOBY SAIKIA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. H ROHMAN
17	CRP/26/2020 (ORDERS)	BOBY SAIKIA AND 2 ORS <b>Versus</b> M/S NEW INDIA ASSURANCE CO. LTD. AND ANR BRAHMAPUTRA TELE PRODUCTION PVT. LTD. AND ANR. <b>Versus</b> DWIPAYAN DAS	MR H RAHMAN  MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA

18 RFA/34/2020  
(ORDERS), WITH LCR 4 FILES

SIRAJ ALI AND ANR  
**Versus**  
MIZANUR RAHMAN AND 2 ORS

MR G KAKOTI  
MR. P THAKURIA  
MR. D KHAKHALARY

**WITH**  
I.A.(Civil)/883/2020  
**in** RFA/34/2020

SIRAJ ALI AND ANR  
**Versus**  
MIZANUR RAHMAN AND 2 ORS

MR G KAKOTI  
MR. P THAKURIA  
MR. D KHAKHALARY

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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,11th September 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 10 i.e. ORIGINAL COURT NO. 13.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 18 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Crl.Pet./142/2020 FIXED	DANISH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K DAS MS. P DAS	PP, ASSAM
2	Crl.Rev.P./163/2020 FIXED	SAMIRAN NESSA <b>Versus</b> AYNAL HOQUE	MR. A ROSHID MS. M R DEVI	
	<b>WITH</b> I.A.(Crl.)/426/2020 <b>in</b> Crl.Rev.P./163/2020	SAMIRAN NESSA <b>Versus</b> AYNAL HOQUE	MR. A ROSHID MS. M R DEVI	
3	AB/2239/2020 FIXED	BISWAJIT BAIDYA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. N MAHAJAN	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
4	Bail Appln./1607/2020 FIXED	LALCHAND ALI @ MD. LAL CHAND ALI <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR S U AHMED	PP, ASSAM
5	Bail Appln./1709/2020 FIXED	MD. NUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
	<b>WITH</b> Bail Appln./1704/2020	NUR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
7	AB/995/2020 FIXED	NUR NOBI HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM
8	AB/1613/2020 FIXED	SAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S H RAHMAN MR. D A KAIYUM MR. T RAHMAN	PP, ASSAM
9	AB/2007/2020 FIXED	MD. MUHIBUR @ MOHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N DHAR MS. S D GUPTA	PP, ASSAM

**OTHER MATTERS**

10	Crl.Pet./424/2019 (ADMISSION), WITH LCR 1 FILE	HAFIZUR RAHMAN AND 3 ORS. <b>Versus</b> SELIMA KHATUN AND ANR.	MR. M U MAHMUD MS D BORGHAIN MS. K BARUAH MS. M SARMAH MR. M ALI MS M BORAH	MR F KHAN MS D BARUAH MS BISMITA BARMAN PP, ASSAM
11	Crl.A./71/2020 (ORDERS), WITH OFFICE NOTE	SRI DHRUBA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P KATAKI DR. B N GOGOI MRS R BEGUM MS. M DEVI MR N BARUAH	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/165/2020 <b>in</b> Crl.A./71/2020	SRI DHRUBA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
12	I.A.(Crl.)/162/2020 (ORDERS) WITH LCR 4 FILES, FIXED <b>in</b> Crl.A./66/2020	THOUNAOJAM PUNIMA SINGH <b>Versus</b> UNION OF INDIA AND ANR	MR. M BISWAS MS M DAS MS B BORA	SC, CENTRAL EXCISE CUSTOMS, MR. B. SARMA
	<b>WITH</b> Crl.A./66/2020	THOUNAOJAM PUNIMA SINGH <b>Versus</b> UNION OF INDIA AND ANR	MR. M BISWAS MS M DAS MS B BORA	SC, CENTRAL EXCISE CUSTOMS, MR. B SARMA
13	I.A.(Crl.)/195/2020 (ORDERS), BA. 1126/20(D/O) <b>in</b> Bail Appln./1126/2019	REKHA HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S Y AHMED	MR G JALAN MS. B PEGU PP, ASSAM
14	I.A.(Crl.)/314/2020 (ORDERS), WITH LCR 7 FILES, FIXED <b>in</b> Crl.A./140/2020	SRI SOMESWAR PAW <b>Versus</b> STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
	<b>WITH</b> Crl.A./140/2020	SRI SOMESWAR PAW <b>Versus</b> STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
15	Crl.Pet./380/2020 (ORDERS), WITH OFFICE NOTE	PRANAB KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. T SOM	PP, ASSAM
16	Crl.Pet./395/2020 (ORDERS), FIXED	MATHI NIRANJANA RAO <b>Versus</b> THE UNION OF INDIA	MR. P J SAIKIA MS B GOGOI MR J K Bhuyan	MR. S C KEYAL SC, DRI
17	Crl.Pet./396/2020 (ORDERS), FIXED	GARGA CHATTERJEE <b>Versus</b> THE STATE OF ASSAM	MR S S DEY MR B KAUSHIK MR. S HAZARIKA	PP, ASSAM
18	I.A.(Crl.)/429/2020 (ORDERS), WITH LCR 4 FILES <b>in</b> Crl.A./22/2020	MD. MOHAMMAD ALI @ SYED MOINUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B CHANDA	MR D DAS PP, ASSAM
	<b>WITH</b> Crl.A./22/2020	MD. MOHAMMAD ALI @ SYED MOINUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BHATTACHARJEE MR. M HAQUE MR. M SAIKIA MR B CHANDA MS B TALUKDAR	MR. D DAS MR. B J TALUKDAR PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:www.ghconline.gov.in

**[ For Friday,11th September 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 15**

**[[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO.11 i.e. ORIGINAL COURT NO. 15.**

**THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	Bail Appln./1246/2020 FIXED	ASHIQUE IKBAL CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
2	Bail Appln./1627/2020 FIXED	ROBIUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
3	Bail Appln./1660/2020 FIXED	TIKEN KALITA @ MITHUN <b>Versus</b> THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
4	Bail Appln./1685/2020 FIXED	MD. MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
5	Bail Appln./1698/2020 FIXED	SOBUR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
6	Bail Appln./1700/2020 FIXED	JITEN BORA <b>Versus</b> THE STATE OF ASSAM	MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	PP, ASSAM
7	Bail Appln./1702/2020 FIXED	GONI MOLLAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
8	Bail Appln./1703/2020 FIXED	ABDUL MANNAN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
<b>BAIL HEARING</b>				
9	AB/1728/2020 FIXED	NIZAM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS ANNA K P	PP, ASSAM
10	AB/1801/2020 FIXED	HAKIM UDDIN PRAMANIK <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
11	AB/1764/2020	NURUL ISLAM MOLLAH @ NURUL ISLAM MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR MR R KARIM	PP, ASSAM

12 WITH  
AB/1788/2020

MONOJ ALI @ MANOJ ALI AND 2 ORS  
**Versus**  
THE STATE OF ASSAM

MR. M AHMED  
MD I H LASKAR  
MR R KARIM

PP, ASSAM

**OTHER MATTERS**

13 I.A.(CrI.)/354/2020  
(ORDERS), FIXED  
in CrI.Pet./182/2019

TAPAN BARMAN AND ANR.  
**Versus**  
BIMAL GANGULY AND 4 ORS.

MR. R MAZUMDAR  
MR H BEZBARUA  
MS. P K DEVI

MR. S P CHOUDHURY

**WITH**  
CrI.Pet./182/2019

BIMAL GANGULY AND 4 ORS.  
**Versus**  
TAPAN BARMAN AND ANR.

MR. S P CHOUDHURY  
MR. A S DHILLON

MR G P BHOWMIK (R1,R2)  
MR. R MAZUMDAR  
MRS P RAI  
MRS. M HORE (R1,R2)  
MR H BEZBARUA  
MR. U SARMA  
MS. P K DEVI  
MS M KALITA (R1,R2)

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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:www.ghconline.gov.in

**[ For Friday,11th September 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 13 i.e. ORIGINAL COURT NO. 18.**

**THIS BENCH WILL TAKE UP ITEM NOS. 1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 23 IN THE AFTERNOON SESSION.**

**THIS BENCH WILL SIT AT 12:00 NOON.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1154/2020	DEBAJIT KALITA <b>Versus</b> UNION OF INDIA	MR. A TALUKDAR MR. M BISWAS MS M DAS	SC, NCB
2	Bail Appln./1483/2020	PRANAB DAS <b>Versus</b> UNION OF INDIA	MR D GOGOI MR M C KAKOTI	SC, NCB
<b><u>BAIL HEARING (BA)</u></b>				
3	Bail Appln./1391/2020 WITH SCANNED COPY OF RECORD, FIXED	MD. MOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I HUSSAIN MR. M RAHMAN	PP, ASSAM
4	Bail Appln./1640/2020 FIXED	SAHABUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
5	Bail Appln./1706/2020 FIXED	NIPUL PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
6	Bail Appln./1708/2020 FIXED	NABA KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P DAS	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
7	AB/650/2020 FIXED	TRILOSON BORO <b>Versus</b> THE STATE OF ASSAM	MR. D BORA MS J BORAH	PP, ASSAM
8	AB/726/2020 WITH AB 703/20(D/O), FIXED	RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR S ISLAM	PP, ASSAM
9	AB/1489/2020 FIXED	RAHIDUL ISLAM @ RAHUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
10	AB/1552/2020 FIXED	ABDUL LATIF SHEIKH @ ABDUL LATIF <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. Z RAHMAN MR. D KHAN	PP, ASSAM

11	AB/1570/2020 FIXED	TAFIKUDDIN AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. S BORTHAKUR	PP, ASSAM
12	AB/1584/2020 FIXED	PRANJAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
<b>WITH</b>				
13	AB/1796/2020	SMTI KARISHMA KAYAL <b>Versus</b> THE STATE OF ASSAM	MR S S DEY MR. D J KAPIL	PP, ASSAM
14	AB/1652/2020 FIXED	AMARJEET SINGH <b>Versus</b> THE STATE OF ASSAM	MR F KHAN MS M R ROY MS D BARUAH MS B BARMAN	PP, ASSAM
15	AB/1671/2020 FIXED	RUBIYA BIBI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. I A TALUKDAR	PP, ASSAM
16	AB/1712/2020 FIXED	MAZIBUL HOQUE TAPADAR <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MS. L ISLAM	PP, ASSAM
17	AB/1754/2020 FIXED	OMAR SHARIF AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MS M DEKA MR H TALUKDAR	PP, ASSAM
18	AB/1774/2020 FIXED	MIZANUR SK <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	MR F HAQUE MR. S K M ALOMGIR PP, ASSAM
19	AB/1776/2020 FIXED	AJMAL HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH K U AHMED MS F INTAZ MS S AHMED	PP, ASSAM
20	AB/1861/2020 FIXED	JOYDOR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR MS. R HUSSAIN	PP, ASSAM
21	AB/1906/2020 FIXED	JAHANUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
22	AB/1939/2020 FIXED	BIPUL GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
<b>ORDERS</b>				
23	I.A.(CrI.)/472/2019 in AB 2435/18(D/O), FIXED	NARAYAN CHANDRA DEY <b>Versus</b> DEBASHISH GHOSE AND 2 ORS.	MR. T J MAHANTA MR. B K BHAGAWATI MR. B CHOWDHURY MS P DAIMARI MS K KALITA SUSHMITA SENGUPTA MS A BORAH	MR. P N CHOUDHURY MR A CHANDRAN MR. R DUBEY MS. A B KAYASTHA PP, ASSAM MR. S K CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,11th September 2020]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 19**

**[THIS BENCH WILL SIT IN VIRTUAL COURT  
NO. 14 i.e. ORIGINAL COURT NO. 19.]**

**THIS BENCH WILL TAKE UP ITEM NOS. 1 TO 10  
IN THE MORNING SESSION AND ITEM NOS. 11  
TO 18 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>BAIL HEARING</u></b>				
1	AB/1494/2020 FIXED	HAROONUR RASHID <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN MR. M ISLAM	PP, ASSAM
2	AB/1689/2020 FIXED	SALIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS ANNA K P	PP, ASSAM
3	AB/1720/2020 FIXED	PRANAB KUMAR GHOSH <b>Versus</b> THE STATE OF ASSAM	MR R BORAH MR. S MITRA	PP, ASSAM
4	AB/1949/2020 FIXED	DEBA JYOTI DUTTA <b>Versus</b> STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA	PP, ASSAM
5	AB/1955/2020 FIXED	SAHERA KHATUN @ SAHERA <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED MD A ISLAM	PP, ASSAM
6	AB/1956/2020 FIXED	MALIN BHATTACHERJEE <b>Versus</b> THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM
7	AB/1964/2020 FIXED	GONI MOLLAH AND 10 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR M H CHOUDHURY MR R ISLAM	PP, ASSAM
8	AB/1972/2020 FIXED	BIPUL CHOUDHURY @ PAPPU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	PP, ASSAM
9	AB/1973/2020 FIXED	MONJU BEGUM @ MANJUMA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
10	AB/1974/2020 FIXED	BURHAN ALI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
11	AB/1975/2020 FIXED	BILAL HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM
12	AB/1976/2020 FIXED	GIAS UDDIN CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM

13	AB/1977/2020 FIXED	NANDANI @ NANDINI DUTTA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R P SINGH MS N BURAGOHAIN	PP, ASSAM
14	AB/1979/2020 FIXED	TANSENG PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI MR. A D CHOUDHURY	PP, ASSAM
15	AB/2037/2020 FIXED	BOZLER RAHMAN MONDAL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
16	AB/2076/2020 FIXED	ABDUL MANNAF <b>Versus</b> THE STATE OF ASSAM	MR. W RAHMAN MS. S RASUL	PP, ASSAM
17	AB/2081/2020 FIXED	AFZAL ALI @ AFAZAL <b>Versus</b> THE STATE OF ASSAM	MD. B ISLAM MR. A S ALI MR. A A MONDAL MR S HUSSAIN MR. R JAMAN	PP, ASSAM
18	AB/2118/2020 FIXED	JOHIRUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MS. S BHUYAN	17-06-2020	To	17-09-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020